

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2545
ANSWERED ON:15.12.2015
Encroachment on River Flood Plains
Malyadri Shri Sriram

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware about encroachment on river flood plains; and
(b) if so, the details thereof and the action taken by Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) & (b) River flood plain is of low land and relatively flat area on the banks of river with probability of flooding. River flood plains have been and are being put to cultivation and settlements are also visible in some of these areas. The land being a subject in the State List, assignment, utilization, encroachment and eviction are dealt by State Authorities. Few State Governments have prescribed for regulated land utilization in the river flood plains.
